

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Appeal No. 691/252/ND/2018**

**In the matter of:**

DVM Infratech Pvt. Ltd.  
Vs.  
ROC & Another.

....**Appellant**

....**Respondent**

**Under Section: 252**

**Order delivered on 06.08.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Appellant	: Mr. Nikhil Arora, Adv.
For the Respondent	:
For the IT	: Mr. Raghvendra Singh, Advocate with Mr. Balkishan Ladhania, Advocate

**ORDER**

None appears of the ROC. The learned counsel for the income tax department seeks short time. ROC and Income Tax Department are directed to file reply within two weeks, with the copy in advance to the other side. For further consideration on 04.09.2018.

Mukesh

**Sd/-  
(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

